

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

49. CP/200(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: SANGEETA HEMANT SHARMA  
Vs.  
LAXMI CROCKERY (PUNE) P LTD

SECTION: 244(1) of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on **07.03.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/